

# **HIGH COURT OF UTTARAKHAND, NAINITAL**

## **OFFICE MEMORANDUM**

**No. 16**

**Date: 12<sup>th</sup> March, 2023.**

To,

Sri Krishna Chandra, Joint Registrar

**Subject: Regarding Selection to the Vacant Post of Registrar (For High Court Cadre).**

For the purpose of filling up 01 (One) vacant post of Registrar (For High Court Cadre) in the establishment of High Court of Uttarakhand, a Suitability Test (Viva-voce) is scheduled to be conducted **on 20.03.2024 at 05:00 P.M. in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital.**

The aforementioned Joint Registrar of the Court is required to appear for the said Viva-voce on 20<sup>th</sup> March, 2024 at 05:00 P.M. at the designated place.

By order of Hon'ble the Chief Justice

**Sd/-**  
**(Ashish Naithani)**  
Registrar General

High Court of Uttarakhand, Nainital.

**No. 1445/UHC/Recruitment Cell/I-a1/2022**

**Date: 12<sup>th</sup> March, 2024.**

Copy forwarded for information and necessary action to:-

1. P.S. to Registrar General.
2. Concerned Officer of the Court.
3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
4. Deputy Registrar (I.T) with directions to upload the aforementioned Office Memorandum on the website of the High Court.
5. Guard File/Notice Board.

**By Order,**

Registrar (Inspection)